

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A.50 of 1998  
(O.A.1069/1997)

Date of Order : 16.7.1998

Present : Hon'ble Mr.S.Dasgupta, Administrative Member.

Hon'ble Mr.D.Purkayastha, Judicial Member.

CENTRAL RAILWAY

vs.

S.MUKHERJEE & ORS.

For the Department : Mr.P.C.Saha, counsel.

For the original applicants : None

ORDER

The M.A. was filed by the respondents in the O.A. seeking modification of the interim order passed on 16.9.1997.

2. However, it appears that subsequently the interim order which was earlier passed was modified and thereby the present M.A. has become infructuous.

3. M.A.50 of 1998 is disposed of accordingly. No costs.

  
(D.Purkayastha)  
Judicial Member

  
(S.Dasgupta)  
Administrative Member

R.S.